

**FORM A
PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF ELLITE PROJECT CONSTRUCTION PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	ELLITE PROJECT CONSTRUCTION PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	16.09.1988
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	Registrar of Companies, Kolkata
4.	CORPORATE IDENTITY NUMBER /OF CORPORATE PERSON	U45201WB1988PTC045207
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	36A & B LANSDOWNE TERRACE KOLKATA WB 700026
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	28.12.2021
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Premlata Soni, 55 Ezra Street, Yamuna Bhawan, 2nd Floor Room No. 4, West Bengal, 700001 Email: plsoni@sonieducare.org Registration No.: IBBI/IPA-002/IP-N00569/2017-2018/11737 Mobile Number: 9830362868
8.	LAST DATE FOR SUBMISSION OF CLAIMS	27.01.2022

Notice is hereby given that the Ellite Project Construction Private Limited has commenced voluntary liquidation on 28th December, 2021.

The stakeholders of Ellite Project Construction Private Limited are hereby called upon to submit a proof of their claims, on or before 27th January, 2022, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator:

Sd/

Premlata Soni

Liquidator of Ellite Project Construction Private Limited

Date : 30.12.2021

Place: Kolkata



FINANCIAL EXPRESS

FORM A	
PUBLIC ASSIGNMENT	
FOR THE ASSIGNMENT AND Satisfaction of the Elite Project Construction Private Limiteds (Liquidation Proceeds) Regulations, 2017	
FOR THE ATTENTION OF THE EXECUTIVE OFFICE OF ELITE PROJECT CONSTRUCTION PRIVATE LIMITED	
1. NAME OF CORPORATION PERSON	ELITE PROJECT CONSTRUCTION PVT LTD. 16.09.1988
2. DATE OF INCORPORATION OF CORPORATION PERSON	
3. AUTHORITY UNDER WHICH CORPORATION PERSON IS INCORPORATED/ REGISTERED	Registrar of Companies, Kolkata
4. CORPORATION'S IDENTITY NUMBER / ID OF CORPORATION PERSON	U45201WB1980PT0042007
5. ADDRESS OF THE REGISTERED OFFICE / AND PRINCIPAL OFFICE IF ANY / OF CORPORATION PERSON	36A & B LANSOWNE TERRACE KOLKATA WB 700026
6. LIQUIDATION COMMENCEMENT DATE OF CORPORATION PERSON	28.12.2021
7. NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Premtani Sori, 55 Ezra Street, Yarnoun Bhowan, 2nd Floor Room No. 4 West Bengal, 700011 Email: psoni@sonowadecare.org Registration No. IBBI/UPA-002/TP-N0056/8 2017-2018/11737 Mobile Number: 9836302868 27.01.2022
8. LAST DATE FOR SUBMISSION OF CLAIMS	

Notice is hereby given that the Elite Project Construction Private Limited has commenced voluntary liquidation on 28th December, 2021.

The liquidators of Elite Project Construction Private Limited are hereby called upon to submit a proof of claim, on or before 27th January, 2022, to the liquidator or the claim mentioned against item 7. The financial creditors shall submit their proof of claim by electronic means only. All other stakeholders may submit the proof of claim in person, by post or by electronic means only.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator,
Sd/-
Premtani Sori
Liquidator of Elite Project Construction Private Limited

Date: 30.12.2021
Place: Kolkata

 Indian Bank		INDIAN BANK Lake Town Branch 919 Lake Town Block-A, Kolkata - 700089	
BRANCH	ALLENBANK		
Possession Notice Appendix-VI (For Immovable property) Account No- 50111522308 (Under Rule-8(i) of Security Interest (Enforcement) Rules, 2002)			
Whereas The undersigned being the authorized officer of the Indian Bank under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act and in exercise of powers conferred under section 13 (12) read with rule 3 of the Security Interest (Enforcement) Rules, 2002 issued a demand notice dated 28 Feb 2012 calling upon the borrower Mamoi Kumar Shaw and Reksha Shaw Rs. 43,84,000/-, Kashinath Dutta Road, Sindher, Hingoli No. 43A/1 Ward No.10, under KMC, P.S.- Cossapole, Kolkata-700031 to repay the amount mentioned in the notice being Rs.13,00,131.00 (Rupees thirteen Lacs one hundred thirty one only) within 60 days from the date of receipt of the said notice.			
The borrower having failed to repay the said amount, notice is hereby given to the borrower and the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred under section 13(12) read with rule 3 of the said Act and rule 8 of the said rules, on 23 rd day of December of the year 2021.			
The borrower in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of the Indian Bank for an amount of Rs. 13,00,131.00 (Rupees thirteen Lacs one hundred thirty one only) and interest thereon. Attention of borrower/guarantor/mortgagee is also invited to the provisions of Section 13 (8) of the SARFESI Act regarding redemption of the secured assets.			
Description of immovable property:			
Description/Advt. No.	Boundary Area	Owner/ Mortgagee	
Residential Flat at 3 rd Floor, bearing Flat No. 5 on the South East side of the Building Area: 400 Sq. Ft., SBU consisting of 1 (one) Bedroom, one Kitchen cum dining room, 1 (one) Bathroom and 1 (one) toilet, along with the undivided proportionate share of land of the said building at Holding No. 43 A, Ward No. 1, comprised in Mouza: Baranagar, Premises No. 1, Narendranath Nath Paul Road (previously 34, Kashinath Dutta Road), PS-Cossapole, Kolkata - 700036 with the Jurisdiction of ADSP: Cossapole Dum Dum and within the limits of ADSP: Kolkata 24 Parganas, blocked and bounded as Details side	East : Holding No.42 North : Kashinath Dutta Road South: Property of Narendranath Paul Bearing	Mr. Manoj Kumar Shaw & Mrs. Reksha Shaw	
Date: 24.12.2024, Bhubaneswar, Odisha Sd/-Authorized Officer, Indian Bank			

Bank of India
BOI
Assist Recovery Department, Kolkata Zonal Office
E-AUCTION TO BE HELD ON 25.01.2022

PUBLIC NOTICE FOR SALE OF IMMOVABLE PROPERTIES MORTGAGED TO THE BANK

Whereas, the Authorized Officer of Bank of India under the Securitization & Reconstruction of Financial Assets & Enforcement of Security Interest Act, 2002 (SfA of 2002) & in exercise of powers conferred under Section 13(12) read with Rules 8 & 9 of the Security Interest (Enforcement) Rules, 2002 issued Demand Notice, to Borrowers and Authorized Officer has taken Possession of the properties described herein below. Offers are invited by the Authorized Officer under Sub-rule 5 & 6 of Rule 6 of the said Act by holding e-auction on the date, place and time mentioned. Public at large and borrowers and guarantors in general are being informed hereby that E-auction under SARFAESI Act in respect of under noted properties will be conducted for sale on the terms & conditions presented in the Security Interest (Enforcement) Rules 2002 and to the following conditions for realization of the Debts due to the Bank.

Sl. No.	Name & Address of Borrowers / Guarantors with Branch Name	Description of the Property	Secured Debt / Amount Due (In Rs.)	Date of Demand Notice & Date of Possession	Reserve Price & Earnest Money Deposit
1.	Beghajatani Branch Telephone Nos. (033) 2425 1453 / 2425 5133 Account Name : M/s. Maaps Leather Plot No. 907/910, J. N. Bose Road, Panchghara, Khirskistala, Subhasgarh. Proprietor : Mrs. Maya Bhattacharjee 14 Selpur by Lane, Dhakula, Kolkata - 700 031.	Property 1 : EQM of 03 Cottahs 06 Chittacks & 1500 Sq.ft on the 1st floor situated at 1st floor Panchghara, Mallickpur on the 1st floor Plot Nos. 907 & 910 of R.S. Kh. Nos. 484 & 258, L.R. Kh. Nos. 1559 & 2070 of Mouza- Panchghara, vide Title Deed No. 7084/12, J.L. No. 8, Touzi No. 250, Dist- 24 Parganas (South).	Rs. 20.23 Lakh as on 09.11.2021 plus further interest & charges w.e.f. interest ceased date	01.01.2015 & 07.12.2021 (Physical Possession)	Rs. 51.15,000/- & Rs. 5,11,500/-
2.	Barasat Branch Telephone Nos. (033) 2542 3460 / 2524 0538 a) Account Name : M/s. Mahalaxmi Aluminium 163/2, Swampy Park Road, Michaelnagar, Kolkata - 700133 Proprietor : Mrs. Jharna Acharye Guarantors : 1. Mr. Sankar Nath Acharye 2. Mr. Panikaj Acharye b) Account Name : M/s. Shine Super Coating 163/2, Swampy Park Road, Michaelnagar, Kolkata - 700133 Proprietor : Mrs. Sankar Nath Acharye Guarantors : 1. Mrs. Jharna Acharye 2. Mr. Panikaj Acharye	Property 1 : EQM of land & building measuring 4 cottah (mt), i.e. 2880 Sq.ft (mt) at Mouza - Barabana, J.L. No. 8, Dag No. 3419, Barasat, in the name of Shankar Nath Acharye, Deed No. I-05862 (original mortgage with Shine Super Coating) situated at Mouza - Barabana, J.L. No. 8, Dag No. 3419, Barasat. In the name of Shankar Nath Acharye, Deed No. I-05862 Property 2 : EQM of land & building measuring 3 Cottahs at 165, Swampy Park, Ward No. 17, situated at Dag No. 619/1046, LR Dag No. 1174 in the name of Shankar Nath Acharye, 7 Panikaj Acharye, Deed No. I-03559 situated at 165, Swampy Park, Ward No. 17, situated at Dag No. 619/1046, LR Dag No. 1174 in the name of Shankar Nath Acharye, 7 Panikaj Acharye, Deed No. I-03559. Property 3 : EQM of land & building measuring 1 Cottah 4 Chittacks at Mouza- Sahara, J.L. No. 46, RS No. 3, Touzi No. 146, Dag No. 635, Deed No. I-034681 In	[For M/s. Mahalaxmi Aluminium] Rs. 46.89 Lakh as on 02.11.2021 plus further interest & charges w.e.f. interest ceased date [For M/s. Shine Super Coating] Rs. 17.16 Lakh as on 02.11.2021 plus further interest & charges w.e.f. interest ceased date	03.12.2019 & 17.03.2020 (Symbolic Possession) 02.03.2020 & 17.03.2020 (Symbolic Possession)	For Property 1 Rs. 19.88,000/- & Rs. 1,98,800/- For Property 2 & 3 Rs. 47.69,000/- & Rs. 4,76,900/-

दानंया

হরিদ্বারে মুসলিমদের বিরুদ্ধে হিংসার বার্তায়
উদ্ভিন্ন পাকিস্তান! তলব ভারতীয় কূটনীতিককে

UTTARPARA-KOTRUNG MUNICIPALITY
NIQ No. : UKM/003/2021-22 dt. 29.12.2021
 Exterior beautification work at Ganabhanavi by fixing of glass fiber reinforced plastic decorative sculpture and terracotta work at Uttarpara-Kotrung Municipality.
 Last date of dropping Quotations documents : 13-01-2022 up to 12-00 p.m.
NIQ No. : UKM/004/2021-22 dt. 29.12.2021
 Interior beautification work at Ganabhanavi by fixing of glass fiber reinforced plastic decorative sculpture and terracotta work at Uttarpara-Kotrung Municipality. Last date of dropping Quotations documents : 13-01-2022 up to 12-00 p.m.
 Sd/-
 Chairperson,
 Board of Administrators

**OFFICE OF THE BOARD OF ADMINISTRATORS OF
TAMRALIPTA MUNICIPALITY**
P.O. & P.S.- Tamluk, Dist.- Purba Medinipur.

**NOTICE INVITING e-TENDER NO. WBMADJLB/C/M/TM/
12/2021-22 DATED: 28.12.2021**

The Chairperson, Board of Administrators of Tamralipta Municipality, invited Tender for **Of No. Building work of Tamralipta Municipality.** Details are available in the website <https://wbenders.gov.in> and in the office notice board. Tender submission closing date (online) is **13.01.2022 up to 16.00 hrs.**

Chairperson,
Board of Administrators,
Tamralipta Municipality

TENDER NOTICE
Sealed Tender are hereby invited by the Prodhun, Majhegram G.P. Nadia. NIT No- 01/2021-22 MA. Dated 29/12/2021 for 25 Nos. verified Scheme of C.I.C. Tender Amounting to Rs. 75,67,769.00. Last date of Application 07/01/2022 upto 4 PM for details please contact the office undersigned during the office hours within the schedule period of 07/01/2022.

Quotation

Quotations are invited from NKADA enrolled Architects/Engineer within 10 days from the date of publication for making Architectural and Structural design and sanctioning of the G+4 building plan with necessary soil testing, supervision of construction work & related all jobs upto received of Completion certificate from the competent Authority in respect of Ishan Cooperative of Housing Society Ltd. at plot No. IIIB-205 Premises No 09-849 (Approx 5 K Land) at Newtown. The selection process is the discretionary part of the society. Quotation may be uploaded to email ID given below.

Contact Mobile No.
9475913401.
Email:
dcee_198@yahoo.co.in
blswastusar@gmail.com

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